

Annexure – 4

Name of the corporate debtor: M/s Sidhi Vinayak Vehicles Private Limited, Date of commencement of CIRP: 08.12.2022. List of creditors as on:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1.	HDFC Bank Limited	26.12.2022	50,59,56,161.05	50,59,56,161.05	Secured Financial Creditor	Yes	No	94.00 %	No	No	No	No	The claim documents were checked and found to be in order
2.	PPG Asian Paints Private Limited	08.06.2026	2,58,29,020.00	2,50,07,150.00	Unsecured Financial Creditor	No	No	4.65%	No	No	8,21,870	No	An explanation regarding the calculation of the claim was sought from the claimant; however, no information was provided. Accordingly, the claim has been admitted only to the extent of ₹2,50,07,150.00.
3.	Pinnacle Capital Solutions Private Limited (Provisional)	24.06.2026	73,01,996.00	73,01,996.00	Unsecured Financial Creditor	No	No	1.36%	No	No	No	No	In view of the explanation furnished by the claimant, the claim has been found to be in order and is accordingly admitted.



4.	Equitas Small Finance Bank v. Sidhi Vinayak	08.07.2026	18,91,211	18,91,211	Unsecured Financial Creditor	No	No	0	No	No	-	18,91,211	The claim is under verification, as the calculation of the claim has not been found to be made as on the Insolvency Commencement Date.
5.	Dy. Excise & Taxation Commissioner (Sales Tax)	24.06.2026	36,45,54,904.00	36,45,54,904.00	Operational Creditor	No	No	0	No	No	No	No	The claim has been admitted, as it was found to be in order.
5.	Income Tax Department (TDS)	23.02.2026	9,29,400.00	9,29,400.00	Operational Creditor	No	No	0	No	No	No	No	The claim has been admitted, as it was found to be in order.
6.	Employees Provident Fund Organisation	14.01.2026	110193566	0	Operational Creditor	No	No	0	110193566	No	110193566	No	The claim was incomplete and was not supported by the necessary documents. Further, the calculation and determination of the liability had been carried out after the Insolvency Commencement Date. An explanation was sought from the claimant vide email dated 19.06.2026, however, no explanation was furnished. Thereafter, the rejection of the claim was communicated on 04.07.2026, with a request to furnish supporting documents, if any, for reconsideration of the rejection. The same is still awaited. The communication was sent to the claimant through both email and post.



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M/s Sidhi Vinayak Vehicles Private Limited
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